## <u>OFFICE OF THE CHIEF METROPOLITAN MAGISTR</u> ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF JULY, 20

In view of request received from Sh. Paras Dalal, Ld. ACJM-01, the order bearing no 6005-D/CJM/RADC/DR/2025, for the month of July, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Ms. Neetu Nagar Ld. ACJM—06, RADC, New Delhi	05.07.2025	Sh. Paras Dalal Ld. ACJM-01, RADC, ND

Rest of the conditions shall be remain unchanged.

(Deepak Kumar - II) Chief Judicial Magistrate Rouse Avenue District Courts New Delhi/03.07.2025

6141 – 6161–D No. /D/CJM/RADC/DR/2025

Order No.

Dated 03.07.2025

Copy forwarded digitally for information and necessary action to:

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi.
- 2. The Ld. District & Sessions Judge, (HQs), Delhi.
- The Ld. District & SessionS Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi. 3.
- 4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
- 5. The Director of Prosecution, CBI, Block no. 3, II Floor, CGO Complex, Lodhi Road, ND.
- 6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
  - The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
- 9. The Branch In-Charge, Care Taking, Facilitation, Computer and Filing Section, Judicial Branch, RADC, New Delhi.
- 10. The Reader to the undersigned.
- The Lock-up In-charge, Rouse Avenue District Court, New Delhi. 11.
- The Police Chowki In-Charge, Rouse Avenue District Court, New Delhi. 12.
- 13. For uploading on 'LAYERS'.
- 14. The Secretary DLSA, RADC.

(Deepak Kumar - II)

Chief Judicial Magistrate Rouse Avenue District Courts

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New Delhi/03.07.2025